

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. (IB)-56(ND)/2017
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

NAME OF THE COMPANY: M/s. Steel India Corporation V/s. M/s. Shree Radha Raman Packaging Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Rahul Sood, Advocate for the petitioner.

ORDER

Objections have been removed by the petitioner in respect of compliances under section 9 (3) B & C of Insolvency and Bankruptcy Code, 2016. Affidavit has been filed by the petitioner with the Registry and has not been received by this Bench.

To come up on 28.04.2017.


(S.K. Mohapatra)
Member Technical


(Ina Malhotra)
Member Judicial

(Anjali Rautela)